

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.206
CP(IB)/102(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Classic Microtech Private Limited
V/s
Adison Granito Private Limited

.....Applicant

.....Respondent

Order delivered on 23/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Kriti Kothari, Ld. Adv. for Mr. Arjun Sheth, Ld.
Adv.
For the Respondent :

ORDER

Learned Counsel Ms. Kriti Kothari appears for the applicant and states that the order dated 02.05.2023 has not been complied with. From the affidavit of service, we find that the notice has been served on 15.06.2023 by speed-post. However, none has appeared for the respondent. Let one more notice be served on the respondent and an affidavit of service be filed within seven days.

List for hearing on 07.08.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**